

Creation of more States to Meet Regional Aspirations

4183. SHRI SHIV PRATAP MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering any proposal to create more States with a view to meet growing regional aspirations;

(b) if so, the details thereof and whether Government propose to set up a Commission to give a time-bound report on the reorganisation of States on the basis of administrative convenience and the need for economic development; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) No, Sir.

(b) and (c) Do not arise.

संसद सदस्यों के निजी सचिवों और निजी सहायकों को प्रवेश पत्र जारी करना

4184. श्री कामेश्वर पासवान : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का संसद सदस्यों के निजी सचिवों/निजी सहायकों को गृह मंत्रालय के माध्यम से प्रवेश-पत्र जारी कराने अथवा उन्हें जारी किये गये प्रवेश-पत्रों की ही सरकारी भवनों में प्रवेश हेतु प्राधिकृत करने का विचार रखती है ताकि वे अपने संसदीय कार्यों का कुशलतापूर्वक निष्पादन कर सकें ; और

(ख) यदि नहीं, तो इसके क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री पी० एम० सईद) : (क) और (ख) संसद सदस्यों को जारी किए गए प्रवेश पत्र गृह मंत्रालय के सुरक्षा जेन में

आने वाले सरकारी भवनों में प्रवेश करने के लिए भी वैध हैं। यह सुविधा केवल संसद सदस्यों को ही दी गयी है और उनके निजी सचिवों/वैयक्तिक सहायकों को नहीं दी जा रही है। निजी सचिवों/वैयक्तिक सहायकों को जब कभी सरकारी कार्य से सरकारी भवनों में जाना होता है तो वे आगन्तुक प्रवेश-पत्र प्राप्त कर सकते हैं।

Robbery in Posh Localities of Delhi

4185. SHRI H. HANUMANTHAPPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a robbery was committed in the house of a noted industrialist looting cash and jewellery worth Rs. 1.25 lakhs recently in the capital posh locality of Friend's Colony;

(b) whether any one has been apprehended for this robbery;

(c) the steps taken to ensure safety to the people residing in posh localities in Delhi by posting additional police patrol; and

(d) what other steps are proposed to be taken to instil confidence among the public or their safety at the residence of posh localities in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) and (b) Yes, Sir. A robbery was reported on 7-1.1993 in B-521, New Friends Colony, the residence of Shri N. K. Somani, in which Rs. 1.25 lakhs cash and jewellery was looted. A case under section 457/458/392/34 IPC has been registered at Police Station Srinivaspuri, New Delhi. No one has been arrested in this case.

(c) and (d) The following steps have been taken to ensure safety of the people and to instil confidence among them:—